

Mahila Banks in Karnataka

6854. SHRIMATI CHANDRA PRABHA URS: Will the Minister of FINANCE be pleased to state:

(a) the names of the places where Mahila Banks are functioning at present in Karnataka;

(b) the number of application to open Mahila Banks in Karnataka received by the Reserve Bank of India; and

(c) the number of licences proposed to be sanctioned during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) At present, three Mahila Urban Cooperative Banks are functioning at Bangalore, Belgaum and Tumkur in Karnataka.

(b) In the recent past no proposal for setting up new Mahila Banks in Karnataka has been received by Reserve Bank of India.

(c) The licences for new Urban Bank are not issued according to the plan periods or on a yearly basis. As such, it is not possible to project the number of new Mahila Banks that will be established in Karnataka State during 1992-93.

Deposits of Resident Indians in Banks in Switzerland

6855. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware that some resident Indians have huge deposits in banks in Switzerland without the approval of the Reserve Bank of India;

(b) whether the Government propose to demand the Government of Switzerland to

pass on the funds to them; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Reserve Bank of India have reported that they have no information to this effect.

(b) and (c). Do not arise.

Enquiry Against Bank Officers

6856. SHRI B. N. REDDY: Will the Minister of FINANCE be pleased to state the number of Bank officers pending enquiry for more than six month with the Central Vigilance Commission and the Enquiry Commission?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Central Vigilance Commission has informed that as on 31.1.92, these were 41 enquiries (involving 68 bank officials) pending for more than six months with different Commissioners for Departmental Inquiries of the Commission.

[Translation]

Report of Raunak Singh Committee on Free Port.

6857. SHRI VILAS MUTTEMWAR:
SHRI S. B. SINAL:
SHRI RAMA KRISHNA KONATHALA:
SHRI RAMESH CHANNITHALA:
SHRI RAM BADAN:
SHRI P. P. KALIAPERUMAL:
SHRI SHARAD DIGHE:
SHRI RAM KAPSE:
SHRI GOVENDRAO NIKAM:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have received the report of the Raunak Singh Committee on feasibility of setting up a free port in India;

(b) if so, the main recommendation thereof;

(c) the reaction of Government thereon; and

(d) the time by which these recommendations are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Yes, Sir.

(b) Detailed recommendations of the Committee are available in its Report, copies of which have been placed in the Parliament Library.

(c) and (d). As the Committee's Report requires indepth examination in cultivation with the concerned Ministries/Depts., it would not, at this juncture, be possible to decide upon either the acceptance of its recommendation or their implementation.

[English]

Payment of C. C. S.

6858. SHRIMATI DIPIKA H. TOPIWALA:
SHRI CHHOTAY SINGH YADAV:

Will the Minister of COMMERCE be pleased to state:

(a) whether cheques for CCS refunds are pending in the office of Jt. CCI&E, Bombay;

(b) if so, the number and value thereof and the reasons for their pendency;

(c) the amount released to Jt. CCI&E and the amount paid to exporters so far; and

(d) the steps propose to be taken by the Government to ensure speedy disposal of all the pending claims?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). 17779 cheques which were pending as on 22.1.92 amounting to Rs. 167.80 crores have been issued.

(c) and (d). Out of the total amount of Rs. 433.5 crores released to J. C. Bombay during 1991-92, the entire amount has been paid against pending CCS claims. Payment of further claims, if any, will be made out of the budget allocation for the year 1992-93.

Visakhapatnam Airport

6859. SHRI RAMA KRISHNA KONATHALA:
DR. VISHWANATHAM KANITHI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have any proposal for expansion and upgradation of terminal and other infrastructural facilities at the Visakhapatnam airport;

(b) if so, the details thereof and the amount earmarked during 1992-93 for this purpose;

(c) whether there is any proposal to change the name of the airport also; and

(d) if so, the reasons therefor and the new name proposed for it?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATU-